

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

(ORDERS BY THE GOVERNOR)

NOTIFICATION.

Dated Shillong, the 4th June, 2014.

No. LR (A) 32/92/Pt.III/224- The Governor of Meghalaya is pleased to appoint the following persons as Additional Public Prosecutor/Additional Government Pleader for East Khasi Hills District, Shillong for the period of 1 (one) year with effect from 01.06.2014 or until further orders, whichever is earlier: -

<u>Name</u>	<u>Headquarter</u>
1. Smti. Joplin Marbaniang(District council court), Shillong	Shillong
2. Shri K. Basawiawmoit (District Council court), Shillong	Sohra
3. Smti Jyoti Marak (District Court), Shillong	Shillong
4. Smti. Rihun Swer (District Court), Shillong	Shillong


(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/224-A,
Copy forwarded to: -

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Dated Shillong, the 4th June, 2014.

1. The Deputy Commissioner, East Khasi Hills District, Shillong.
2. The Accountant General (A & E), Meghalaya, Shillong-793001. The above Additional Public Prosecutor/Additional Government Pleader shall be entitled to fees for appearances etc. as laid down in O.M. No. LR (B) 15/2002/Pt./102 dt. 02.02.2009
3. The Director General of Police, Meghalaya, Shillong.
4. The Superintendent of Police, East Khasi Hills District, Shillong.
5. The Advocate concerned. Charge Report of assuming charge as Additional Public Prosecutor/Additional Government Pleader may be sent to this Department and his contact No. should also be furnished.
6. The Secretary of the Shillong High Court Bar Association.
7. The Secretary, Shillong Bar Association, Shillong.
8. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
9. DIPR, Shillong.
10. The Treasury Officer, Shillong North/South Treasury.
11. Law (B) Department.
12. NIC, Shillong.
13. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
14. Guard file.

By order etc.,


Secretary to the Government of Meghalaya,
Law Department.

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